

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 162/GT/2026

Subject : Petition for revision of tariff of Ratnagiri Gas and Power Private Limited (1967.08 MW) for the 2019-24 period after the truing up exercise.

Petition No. 163/GT/2026

Subject : Petition for approval of tariff in respect of Ratnagiri Gas and Power Private Limited (1967.08 MW) for the 2024-29 period.

Petitioner : RGPPL

Respondent(s) : MSEDCL and 2 Ors.

Date of hearing : **27.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, RGPPL
Shri Vishal Binod, Advocate, MSEDCL
Shri Sagnik Maitra, Advocate, MSEDCL
Ms. Swadha Sharma, Advocate, MSEDCL

Record of Proceedings

The matters were called out for a hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner sought time to furnish the additional information, as sought by the Commission vide Technical Validation (TV) letter dated 18.6.2026.

3. The learned counsel for the Respondents sought time to file their replies thereto.

4. The Commission, after hearing the parties, permitted the Petitioner to file additional information as sought vide TV letter dated 18.6.2026, after serving a copy on the Respondents, on or before **21.9.2026**. The Respondents are permitted to file their replies by **28.9.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **5.10.2026**. The parties shall complete the pleadings within the due dates.

5. The Petitions shall be listed for hearing on **27.10.2026**.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

